

(b) if so, the action taken against the persons concerned ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) and (b) The Rajasthan State Police were actively assisted by the Central Bureau of Investigation in their efforts to recover the idol of Rama stolen from Dholpur and as a result of searches conducted in Delhi, this idol along with some others were recovered the investigation is in progress and suitable further action will be taken on completion of the investigation

Pact between India and France to step up Science and Technology

1031 SHRI MUKHTIAR SINGH MAIK SHRI BIRENDRA SINGH RAO

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state

(a) whether Government of India have signed a pact with the Government of France to step up science and technology in the country, and

(b) if so, the broad outline of the pact ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C SUBRAMANIAM) (a) No Sir,

(b) Does not arise

Pakistani Nationals of Bihari Origin from Bangla Desh coming over to India

1032 SHRI S C SAMANTA Will the Minister of HOME AFFAIRS be pleased to state

(a) the number of Pakistani Nationals of Bihari origin who fled into Indian borders from Bangla Desh,

(b) whether they have been sent back to Bangla Desh or allowed to stay in India and

(c) whether any arrangements have been or are likely to be made between Bangla Desh and Pakistan for exchange of Bengali citizens

in Pakistan with Pakistani nationals in Bangla Desh ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) and (b) Information is being collected from the State Governments concerned

(c) This is a matter between the Government of Bangla Desh and Pakistan

Ten-Year Plan for Gujarat State

1033 SHRI PRABHUDAS PATEL SHRI P M MIHA

Will the Minister of PLANNING be pleased to state

(a) whether Gujarat State has prepared a ten year prospective plan for the State,

(b) if so whether this plan has been accepted by the Centre, and

(c) if so its main features and the action taken by the Central Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DIARIA) (a) to (c) The Government of Gujarat have brought out a perspective Plan for the State for the period 1974-1984. It envisages a public sector outlay of Rs 3,000 crores comprising of an outlay of Rs 1,000 crores for the Fifth Plan period 1974-79 and Rs 2,000 crores for the Sixth Plan period, 1979-84. The distribution of total outlay by major heads is as follows

Head	Total for Perspective Plan 1974-84 Outlay (Rs crores)
1	
1 Agriculture, Co-operation, Community Development and Panchayats	478
2 Irrigation and Flood Control	447

1	2
3. Power	860
4. Industry and Mining	233
5. Transport and Communications	440
6. Social Services and other programmes	542
Total :	
	3,000

Use will be made of the Perspective Plan prepared by Gujarat while formulating its Fifth and Sixth Five-Year Plans. The question of accepting the Perspective Plan or otherwise does not arise at this stage.

Scheme for Grant of Loans to Entrepreneurs in Gujarat

1034. SHRI PRABHUDAS PATEL :
SHRI P. M. MEHTA :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Gujarat Government have prepared a new scheme for the grant of loans to entrepreneurs through State Financial Institutions like Gujarat Industrial Investment Corporation and Gujarat State Financial Corporation ; and

(b) if so, whether the new scheme will provide further incentive to the entrepreneurs to set up new industrial units and also to expand their existing units ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Yes, Sir. The scheme envisages exemption of new units from payment of purchase tax for the purchase of machinery, raw materials, processing materials and packing materials required by them for the purpose of manufacturing any goods for sale. A condition for the grant of this facility is that such units should have been started after 1-4-1971 and should be situated beyond 24 Kms. from

the cities of Ahmedabad and Baroda and 10 Kms. from the cities of Rajkot, Surat, Jamnagar and Bhavnagar.

Alternatively, the units which do not want to avail of the above scheme, can apply for an interest-free loan, the amount of which will be calculated on the sales tax paid by them during the past 3 years. This scheme will, however, apply to industrial units commissioned after 1-1-1972.

It is expected that these two schemes will act as an incentive for prospective entrepreneurs to set up new industries and to expand existing ones.

Pending Applications from Orissa for Licences/Letters of Intent

1035 SHRI BAKSI NAYAK : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) how many applications for licences/ letters of intent from private companies and public sector undertakings from Orissa are pending with Government for disposal :

(b) the projects for which the applications have been made ; and

(c) the steps taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) 31 applications are pending.

(b) These applications are mainly for the manufacture of sponge iron, shoddy yarn, paper and pulp, beer, soap, footwear, refractories etc.

(c) Consideration of industrial licence applications necessitates fairly detailed examination of various aspects of the proposals and the disposal of a particular application is often delayed due to various factors. In some of these cases the applications did not provide all necessary particulars and additional information had to be obtained. In certain other cases policy decisions on the industry as a whole had to be arrived at. It is difficult to indicate precisely the time by which the pending applications will be disposed of. How-